

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 40

CP.(IB)126/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **IDBI BANK LIMITED**

V/s

MR. MANOHAR BIDAYE

Sec. 95(1) of Insolvency and Bankruptcy Code, 2016.

ORDER

1. Adv Amey Hadwale a/w Geeta Lundwani for Resolution Professional.
2. Heard both the counsels.
3. The matter is Reserved for Orders.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
Prajakta

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)